

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 161 of 2014

Dated : 26th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

M/s. Uttam Galva Steels Ltd.,

.... Appellant(s)

Versus

Maharashtra State Electricity Transmission Co. Ltd & Ors

.... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G.Ramachandran,
Mr. Anand K Ganesan
Mr. Abhishek Khare
Mr. Deeraj Manchanda

Counsel for the Respondent (s) : Mr. M Y Deshmukh for R-1

ORDER

Mr. Abhishek Khare, learned Counsel for the Appellant has started his arguments. The same has not been concluded as yet. Written Submissions on behalf of the Appellant have been filed today itself. Learned Counsel for the Respondent-1 submits that since today itself he has received copy of the Written Submissions, he should be given time to file the Written Submissions and he may file the same within a week.

Post this Appeal for hearing on **15th September, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

hcj/rkt